

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No. 62 of 2015 & IA No. 87 of 2014 and A.No. 63 of 2015 and IA No. 88 of 2014

Dated : 25th August, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

A.No. 62 of 2015 and IA No. 87 of 2014

Tamil Nadu Electricity Consumers Association Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant (s) : -
Counsel for the Respondent (s) : Mr. G.Umapathy, Mr.S.Vallinayagam,
Mr.T.Mohan and Mr. A. Yogeshwaram

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Mr.T.Mohan and Mr. A. Yogeshwaram

ORDER

Pleadings are said to be complete.

Post this appeal for hearing on **21st September, 2015.**

**(I. J. Kapoor)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/vg